Development of Tourism in Madhya Pradesh

- 17. SHRI BHAGATRAM MANHAR: Will the Minister of TOURISM cd to state:
- (a) whether tourism potential in Madhya Pradesh is tremendous;
- (b)if so, the number of action plans incorporated in the Eighth Five Year Plan to promote tourism in Madhya Pradesh; and
- (c) the amount allocated for this purpose, project-wise and the achievement made in this regard so far?

TI IE MINISTER OF TOURISM AND MINISTER OF CULTURE (SHRI ANANTH KUMAR): (a) Yes, Sir.

(b) and (c) Development of tourist infrastructural facilities is primarily undertaken by the State Govts/ Union Territory Administrations. However, Ministry of Tourism provides Central financial assistance for tourism projects prioritised in consultation with State Govts, concerned every year. During Eighth Plan Rs. 80.81 lakhs was sanctioned for 9 tourism projects in Madhya Pradesh.

False LTC claim by officer of ITDC

- 3348. SARDAR BALWINDER SINGH BHUNDAR: Will the Minister of TOURISM be pleased to state:
- (a) whether any Vigilance Officer of ITDC (Fix-Army Personnel) has preferred the false claim of LTC; if so, what action has been taken against him;
 - (b) if not, the reasons therefor?

THE MINISTER OF TOURISM AND MINISTER OF CULTURE (SHRI ANANTH KUMAR): (a) A Manager (Vigilance and Security) who is an ex-Army Personnel fraudulently claimed LTC for higher class rail journey than he actually performed. The ITDC Management has decided to initiate proceedings for major penalty action against him and accordingly charge-sheet has been issued on 11th April, 2000.

(b) Does not arise.